GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:2644 ANSWERED ON:12.03.2015 NATIONAL PROJECTS

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Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of the new scheme undertaken by the Government to provide assistance to National Projects for harnessing irrigation and hydro power potential in various States;
- (b) the total amount sanctioned and spent under the scheme, State and projectwise;
- (c) whether the State Governments have submi- tted proposals under the aforesaid scheme and if so, the details thereof, project and State- wise; and
- (d) the present status of each of the projects submitted by the State, State-wise?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

(a) Government of India has approved continuation of Scheme of National Projects in the XII Plan to provide assistance to National Projects for harnessing irrigation and hydro power potential in various States and declared 16 projects (till date) as National Projects. The details are at Annexure-I.

As per the guidelines, the criteria for selection of National Project are as under:

- (i) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (ii) Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river interlinking projects
- (iii) Intra-State projects with additional poten- tial of more than 2,00,000 hectare (ha) and with no dispute regarding sharing of water and where hydrology is established.
- (iv) Extension, renovation and modernization pro- jects envisaging restoration of lost potential of 2 lakh ha or more subject to certain conditions.
- (b) The total amount sanctioned and spent under the scheme of National Project, State and Project- wise details are at Annexure-II.
- (C)&(d) 13 new proposals have been received from State Governments for consideration under National projects, out of which one proposal namely, Bargi Diversion Project (M.P.) is under consideration. Remaining 12 proposals do not satisfy the criteria. The present status of 13 new proposals is at Annexure III.